

Council the steps envisaged under the Tripartite Agreement for establishing a democratic set up on the basis of adult franchise in Sikkim would have been taken.

Indo-Yugoslav-Sri Lanka Tripartite Talks

445. SHRI K. L. N. PRASAD:
SHRIMATI SAVITA BEHEN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether tripartite talks were held amongst the President of Yugoslavia and the Prime Ministers of India and Sri Lanka in January, 1974; and

(b) if so, what were the subjects discussed and the decisions arrived thereat?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) The simultaneous presence of President Tito and Prime Minister Bandaranaike in New Delhi in January, 1974 provided a welcome opportunity for these leaders and our Prime Minister to have an informal joint exchange of views on broad international issues of common interest. More detailed discussions were held separately with both leaders. The results of these bilateral discussions are reflected in the Joint Communiqués issued at the end of their respective visits.

Second Mine Cut Plant at Neyveli

446. SHRI THILLAI VILLALAN: Will the Minister of STEEL AND MINES be pleased to state the progress of second mine cut plant at Neyveli?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUPODH HANSDA): The proposal to open a second mine cut of lignite at Neyveli is under examination of the Government.

Participation by workers in management

447. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration for participation in the management by workers of different trade union organisations; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) Government have decided to introduce a scheme for the appointment of workers' representatives on the Board of Management of a few public sector undertakings on a trial basis. In the first instance, a worker-Director has been appointed in the Hindustan Antibiotics Limited, Pimpri. Worker-Directors have also been appointed in the fourteen nationalised banks.

(b) The scheme provides that for selection of a worker-Director, the person should have attained the age of 25 years and should have a minimum of five years service in the undertaking and should not attain the age of super-annuation during the terms of appointment as Director.

Wage Commission

448. SHRI SANDA NARAYANAPPA: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration for appointing a wage commission to ensure that the guidelines incorporated in various labour agreements and awards are followed;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) to (c) Evidently the reference is to the suggestion made during the Conference on industrial relations organised by the Employers' Federation of India and the All India Organisation of Employers last January. Government have taken note of the suggestion.

Token Strike in Public Sector Undertakings

449. SHRI H. S. NARASIAH:

DR. K. MATHEW KURIAN:

Will the Minister of LABOUR be pleased to state: